

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION No. 3520**  
TO BE ANSWERED ON 13.03.2026

**IMPLEMENTATION OF PMMVY**

3520. SHRI ESWARASAMY K:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether maternity benefits under Pradhan Mantri Matru Vandana Yojana (PMMVY) are being implemented as a legal entitlement under Section 4 of the National Food Security Act, 2013 for all eligible pregnant and lactating women, if so, the details thereof;
- (b) the details of beneficiaries covered, funds allocated/disbursed along with the current percentage of effective coverage under the scheme during the last three financial years, State/UT-wise;
- (c) whether the delays in disbursement and Aadhaar-based verification issues are affecting eligible women, if so, the details thereof; and
- (d) the details of the corrective measures being taken to simplify application processes, strengthen digital systems and ensure timely disbursement of benefits to all eligible women, including those in rural and remote regions?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) The National Food Security Act, 2013 (NFSA) provides that subject to such schemes as may be framed by the Central Government, every Pregnant Women & Lactating Mother (PW&LM), except those who are in regular employment with the Central Government or State Government or Public Sector Undertaking or those who are in receipt of similar benefits under any law for the time being in force, shall be entitled to maternity benefit of not less than rupees six thousand, in such instalments as may be prescribed by the Central Government.

The Ministry of Women and Child Development has notified Pradhan Mantri Matru Vandana Yojana Rules, 2022 (PMMVY Rules) under sub-section 3 of Section 39 of NFSA on 22<sup>nd</sup> December, 2022.

Under Pradhan Mantri Matru Vandana Yojana (PMMVY), maternal benefit of ₹5,000/- is provided to eligible Pregnant Women & lactating Mothers (PW&LM) during the period of pregnancy and lactation. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹6,000/-.

(b) The number of beneficiaries paid and funds disbursed under PMMVY from 01.04.2022 till 09.03.2026 is placed at **Annexure**.

(c) PMMVY is a DBT compliant scheme under which funds are directly transferred to Aadhar seeded bank/ post office account of the beneficiary, ideally within 30 days of successful enrolment on the PMMVY Portal. Under PMMVY Scheme, Aadhar based Verification has been mandatory since 01.04.2023. Further, Aadhar-based biometric verification through facial authentication has been made mandatory from May 21, 2025 for all new enrolments under PMMVY.

(d) In recent times, the Government of India has taken several corrective measures to simplify application processes, strengthen digital systems and ensure timely disbursement of benefits to eligible women, including those in rural and remote regions. Some of these are as under:

- i. New portal for PMMVY, which is completely paperless was launched in March 2023. As per earlier Guideline, physical forms were required to be filled and uploaded in the earlier PMMVY-CAS portal for onward process. In new system, physical application forms have been eliminated and complete online solution has been given.
- ii. Payments are through Aadhaar Bridge Payment System [ABPS] as PMMVY portal is enabled for Aadhaar-based biometric verification (by means of facial recognition) to confirm identity details of the applicants.
- iii. All the mandatory provisions like Aadhaar verification, DBT enablement of bank account etc. are checked at the time of registration for faster processing.
- iv. Search and Track Status for all enrolled beneficiaries to check the approval and payment status of their applications.
- v. Grievance Lodging and status module for all citizens to lodge any PMMVY related grievance. The Module directly sends the grievance to the implementing authorities thus saving time and leads to swifter resolution.
- vi. PMMVY toll-free and multi lingual helpline (1515) is available for PMMVY related enquiries and grievances. For transparency purposes, the Applicants/ beneficiaries receive SMS in one of the 12 languages at different stages such as registration of application, rejection of registration, payment etc.
- vii. PMMVY Portal is LGD complaint till AWC level. LGD Seeding is introduced up to State/District/Block/ Village/GP/Ward level.
- viii. Open API allows the freedom to share data with other Central and State Ministry/Department.
- ix. MIS Data can be generated at State/ District/ Block/ Village/ Ward/ Project/ Sector/ Anganwadi level for detailed monitoring/ analysis.
- x. PMMVY will be used by Anganwadi/ ASHA workers for data centric operations and viewing reports.
- xi. Available database of the PW&LM from Poshan Tracker is used to create a "Due List" of potential beneficiaries on PMMVY Portal accessible at AWW/ASHA level.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 3520 TO BE ANSWERED ON 13.03.2026 RAISED BY SHRI ESWARASAMY K, HON'BLE MP, LOK SABHA REGARDING "IMPLEMENTATION OF PMMVY".**

| <b>Sl. No.</b> | <b>State/UT</b>   | <b>Beneficiaries Paid</b> | <b>Amount Disbursed<br/>(₹ in Cr.)</b> |
|----------------|-------------------|---------------------------|--|
| 1              | A&N Islands       | 5,069                     | 1.95                                   |
| 2              | Andhra Pradesh    | 10,52,936                 | 437.07                                 |
| 3              | Arunachal Pradesh | 16,871                    | 7.14                                   |
| 4              | Assam             | 8,22,031                  | 354.69                                 |
| 5              | Bihar             | 20,29,218                 | 850.92                                 |
| 6              | Chandigarh        | 18,040                    | 7.53                                   |
| 7              | Chhattisgarh      | 9,24,892                  | 339.73                                 |
| 8              | DNHDD             | 20,860                    | 7.69                                   |
| 9              | Delhi             | 3,27,272                  | 140.35                                 |
| 10             | Goa               | 22,273                    | 8.92                                   |
| 11             | Gujarat           | 12,41,909                 | 450.26                                 |
| 12             | Haryana           | 5,46,772                  | 231.13                                 |
| 13             | Himachal Pradesh  | 1,95,092                  | 78.40                                  |
| 14             | Jammu and Kashmir | 3,20,351                  | 129.09                                 |
| 15             | Jharkhand         | 6,86,244                  | 259.01                                 |
| 16             | Karnataka         | 21,40,436                 | 863.03                                 |
| 17             | Kerala            | 6,22,707                  | 244.50                                 |
| 18             | Ladakh            | 6,020                     | 2.47                                   |
| 19             | Lakshadweep       | 2,330                     | 0.82                                   |
| 20             | Madhya Pradesh    | 29,56,388                 | 1,089.92                               |
| 21             | Maharashtra       | 21,36,567                 | 840.65                                 |
| 22             | Manipur           | 45,989                    | 21.79                                  |
| 23             | Meghalaya         | 41,281                    | 19.22                                  |
| 24             | Mizoram           | 23,812                    | 10.19                                  |
| 25             | Nagaland          | 25,343                    | 12.31                                  |
| 26             | Odisha            | 94,883                    | 28.46                                  |
| 27             | Puducherry        | 25,977                    | 10.35                                  |
| 28             | Punjab            | 5,10,336                  | 217.58                                 |
| 29             | Rajasthan         | 20,13,852                 | 718.20                                 |
| 30             | Sikkim            | 11,345                    | 4.64                                   |
| 31             | Tamil Nadu        | 14,17,773                 | 466.56                                 |
| 32             | Tripura           | 99,136                    | 38.15                                  |
| 33             | Uttar Pradesh     | 23,41,940                 | 1,071.17                               |
| 34             | Uttarakhand       | 3,05,037                  | 112.91                                 |
| 35             | West Bengal       | 8,68,049                  | 394.17                                 |
| <b>Total</b>   |                   | <b>2,39,19,031</b>        | <b>9,470.93</b>                        |

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